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12.05 hrs.

MR. SPEAKER: Item No. 9 is being postponed. It may be taken up on Monday.

ELECTIONS TO COMMITTEES

(i) Committee on Public Accounts

Title: Motion for election of members to the Committee on Public Accounts (Motion adopted).

SARDAR BUTA SINGH (JALORE): Sir, I beg to move the following:

"That the members of this House do proceed to elect, under sub-rule (3) of rule 254, in the manner required by sub-rule (1) of rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, two members from among themselves to serve as members of the Committee on Public Accounts for the unexpired portion of the term of the Committee *vice* Shri Haribhai Chaudhary resigned from the Committee and Shri Chinmayanand Swami ceased to be a member of the Committee on his appointment as Minister. "

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect, under sub-rule (3) of rule 254, in the manner required by sub-rule (1) of rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, two members from among themselves to serve as members of the Committee on Public Accounts for the unexpired portion of the term of the Committee *vice* Shri Haribhai Chaudhary resigned from the Committee and Shri Chinmayanand Swami ceased to be a member of the Committee on his appointment as Minister. "

The motion was adopted.

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